GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:4350 ANSWERED ON:04.08.2009 EXPENDITURE ON ADVERTISEMENTS Chavan Shri Harischandra Deoram

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of expenditure incurred on advertisements by various Government Departments/ Public Sector Undertakings during the last three years and the current year, year-wise and State-wise;
- (b) whether the expenditure of the Government on advertisements is on the rise;
- (c) if so, the details and reasons therefor;
- (d) whether any direction has been issued to all the Government Departments/Public Sector Undertakings to route their advertisements through the Directorate of Advertising and Visual Publicity (DAVP); and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a): The details of expenditure incurred on advertisements by various Government Departments/ Public Sector Undertakings, through the Directorate of Advertising and Visual Publicity (DAVP), for print media, during the last three years including the current financial year, are given in Annexure. Further, the expenditure on account of electronic media for the corresponding period are as under:

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2006-07 Rs.48.79 crore

2007-08 Rs.137.42 crore

2008-09 Rs.190.77 crore

2009-10 Rs.1.72 crore [ upto 29.07.2009 ]
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It is not possible to bifurcate the details of electronic media state-wise.

- (b) & (c): The expenditure of the Government on advertisements increased in the year 2008-09 due to increase in advertisements from various Ministries and due to increase in DAVP print advertisement rates.
- (d) & (e): As per Print Advertisement Policy, all Central Govt. Ministries/ Departments/ Attached & Subordinate Offices/ Field Offices shall route their advertisements, including display advertisements, through DAVP. However, they may issue tender notices directly to empanelled newspapers, only at DAVP rates. PSUs, Autonomous Bodies & Societies of Govt. of India may issue all advertisements, directly at DAVP rates to empanelled newspapers. Further, as per the Electronic Media Advertisement Policy, all Central Government publicity releases on private TV/Radio channels will be routed through DAVP. All attached offices, autonomous organizations & PSUs under the Ministries/Departments will also route their releases through DAVP.

ANNEXURE

ANNEXURE AS REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4350 FOR 04.08.2009.

The details of expenditure incurred on print media advertisements by various Government Departments/Public Sector Undertakings, through the Directorate of Advertising and Visual Publicity (DAVP), during the last three years including the current financial year

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Sl.No. Name of State Amount of Expenditure [ Rs. ] 2006-07 2007-08 2008-09 Current Financial Year
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- 1 Andaman & Nicobar 4,334.00 22,246.00 12,54,432.00 3,71,258.00 Islands
- 2 Andhra Pradesh 7,18,65,249.00 7,21,59,805.00 10,68,07,562.00 2,88,16,597.00
- 3 Arunachal Pradesh 17,19,985.00 32,44,366.00 41,53,869.00 8,89,755.00
- 4 Assam 1,87,12,899.00 1,82,16,432.00 2,81,52,511.00 60,59,686.00
- 5 Bihar 4,43,57,699.00 4,39,02,754.00 6,59,84,137.00 1,57,23,515.00
- 6 Chandigarh 4,20,89,222.00 3,20,53,893.00 4,43,07,265.00 84,03,654.00
- 7 Chhatisgarh 2,09,97,170.00 2,31,68,773.00 4,09,09,521.00 96,36,044.00
- 8 Daman & Diu 5,47,149.00 16,12,000.00 33,09,888.00 8,91,723.00
- 9 Delhi 67,57,79,500.00 54,24,68,610.00 86,40,69,488.00 13,61,51,827.00
- 10 Goa 64,30,138.00 58,00,537.00 80,72,297.00 22,75,425.00
- 11 Gujarat 8,16,36,344.00 7,12,90,733.00 12,92,22,607.00 2,99,22,608.00
- 12 Haryana 1,67,72,582.00 1,68,37,174.00 3,27,85,066.00 68,33,548.00
- 13 Himachal Pradesh 59,53,195.00 55,75,772.00 96,72,610.00 28,99,234.00
- 14 Jammu & Kashmir 2,51,76,123.00 3,11,32,218.00 4,44,44,025.00 1,01,63,241.00
- 15 Jharkhand 2,39,60,758.00 2,25,83,463.00 3,44,74,390.00 81,41,507.00
- 16 Karnataka 4,93,03,245.00 4,22,92,515.00 5,08,54,015.00 1,54,15,647.00
- 17 Kerala 4,12,81,687.00 3,95,09,713.00 5,61,94,097.08 1,41,82,010.00
- 18 Madhya Pradesh 6,56,74,784.00 6,62,55,580.00 11,04,99,346.00 2,75,58,053.00
- 19 Maharashtra 22,95,73,081.00 20,12,63,808.00 28,05,72,989.00 5,99,85,618.00
- 20 Manipur 40,69,850.00 44,75,297.00 73,19,824.00 17,18,502.00

- 21 Meghalaya 45,51,507.00 42,80,640.00 62,25,519.00 14,22,964.00
- 22 Mizoram 23,02,167.00 47,41,219.00 70,46,302.00 14,12,144.00
- 23 Nagaland 30,49,324.00 31,62,931.00 51,61,766.00 11,58,597.00
- 24 Orissa 4,13,85,958.00 4,45,38,493.00 7,13,31,330.00 1,59,74,287.00
- 25 Pondicherry 15,82,565.00 13,23,113.00 32,33,804.00 12,69,258.00
- 26 Punjab 4,56,00,932.00 4,11,44,623.00 6,00,67,269.00 1,55,89,782.00
- 27 Rajasthan 8,52,36,159.00 7,07,01,935.00 11,65,93,812.00 2,87,55,192.00
- 28 Sikkim 21,80,817.00 40,88,649.00 60,01,619.00 17,03,823.00
- 29 Tamil Nadu 8,57,52,235.00 7,71,69,684.00 10,96,21,743.00 2,66,57,703.00
- 30 Tripura 91,09,015.00 91,40,893.00 1,45,60,745.00 24,21,544.00
- 31 Uttaranchal 1,71,75,087.00 1,79,05,180.00 3,28,22,128.00 98,99,790.00
- 32 Uttar Pradesh 12,73,89,972.00 12,11,84,491.00 24,08,25,511.00 5,62,17,206.00
- 33 West Bengal 13,17,95,908.00 13,46,97,710.00 17,69,82,805.00 3,73,81,813.00
- TOTAL 1,98,30,16,640.00 1,77,79,45,250.00 2,77,35,44,292.08 58,59,03,555.00